

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 1215

TO BE ANSWERED ON NOVEMBER 23, 2016

RELEASE OF FUNDS FOR SWACHH BHARAT INITIATIVE

No. 1215 SHRI K.R.P. PRABAKARAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there has been some delay in release of funds to the States in the country to carry out "Swachh Bharat initiative" and if so, the reasons therefor along with the norms fixed for such releases;
- (b) whether the delay in release of funds has affected the efforts put into these schemes; and
- (c) if so, the corrective steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a): Under the Swachh Bharat Mission (Urban) scheme, States / UTs submit a proposal for release of grant to the Central Government based on projections and authenticated targets with a Concept Note on State Urban Sanitation strategy in the prescribed format. On acceptance of the State Government's proposal by the Ministry, first instalment of funds is disbursed to States / UTs. Subsequent instalments are released on (i) Submission of the Utilization Certificate for 75% of the fund released as 1st instalments and, (ii)

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Satisfactory physical and financial progress. The quantum of subsequent instalments are based on actual demands and projections of expenditure for admissible components as per funding pattern of SBM. State governments need to release funds along with State share to ULBs within 30 days of release of the Central share by M/o UD. There is no delay in release of funds.

(b) & (c): This Ministry regularly pursues with the State Governments/Union Territories for utilisation of funds released to them under SBM (U). Till date, total amount of Rs.3,505 crore has been released to States/UTs under SBM (U).
